

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 8532/2019

M/S MALAYAGIRI SANDAL WOOD OIL DISTILLERY THROUGH ITS PARTNER SRI
VIPUL TANDONAppellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

Date : 03-03-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms. Bharti Tyagi, AOR

For Respondent(s)

Mr Sumanta S Bandyopadhyay, Adv.

Mr. B. Krishna Prasad, AOR

Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1,3 and 6 to 8 but
none has entered appearance.

Respondent nos.2 & 5 are duly represented.

Service is complete on respondent no.4. Counter affidavit
has been filed on behalf of respondent no.4 but vakalatnama has
not been filed.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar